

**HIGH COURT OF MANIPUR
AT IMPHAL**

CORRIGENDUM
Imphal, the 8th February, 2021

No. HCM/A-24/80-Estt.(III)A/ Registry's Advertisement No. HCM/A-24/80-Estt.(III)A/2079 dated 5th February, 2021. Reference is hereby invited to this

The Grade Pay appearing in the Sl. No. 1 column No. 3 (Scale of Pay) of the Advertisement and Sl. No. 2 Column No. 3 of the details for the post of Court Attendant/ Farash/ Orderly/ Chowkidar/ Lawn Attendant available in the official website shall be read as **Rs. 1650/-** instead of **Rs. 1300/-**.

Sd/-

(PH. JAPAN SINGH)
JT. REGISTRAR (ADMN. PM&P)
HIGH COURT OF MANIPUR

Endt. No. HCM/A-24/80-Estt.(III)A/ 2267-68 *Imphal, the 8th February, 2021*

Copy to:-

1. The Editor, i) Poknapham (Manipuri Edition) ii) The Sangai Express (English Edition) iii) Huiyen Lanpao (Manipuri Edition) iv) Imphal Free Press (English Edition) v) Sanaleibak (Manipuri Edition)

- with a request to publish the above Corrigendum in the esteemed daily in a print area of not more than **10 cm x 25 cm** on **9th February, 2021** at the earliest possible and to submit the bill in "triplicate" for early payment.

- ✓ 2. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.

Ph. Japan Singh
JT. REGISTRAR (ADMN./PM&P) 08/02/21
HIGH COURT OF MANIPUR